NATIONAL COMPANY LAW TRIBUNAL **CHENNAI BENCH CHENNAI**

ATTENDANCE CUM ORDER SHEET OF THE HEARING OF CHENNAI BENCH, CHENNAI NATIONAL COMPANY LAW TRIBUNAL, HELD ON 21/11/2016 AT 10.30 AM

PRESENT: SHRI K. ANANTHA PADMANABHA SWAMY, MEMBER-JUDICIAL SHRI Ch. MOHD SHARIEF TARIQ, MEMBER-JUDICIAL

COMPANY APPLICATION NO.

PETITION NUMBER

: TCP/77/2016

NAME OF THE PETITIONER(S) : MOANA HONGKONG LIMITED

NAME OF THE RESPONDENT(S)

: MOANA TECHNOLOGIES (INDIA) PVT. LTD. &

8 OTHERS

UNDER SECTION

: 397/398

S.No. Name (in Capital)	Represented by	Signature
1. B.DESIKANI FOR A.K.Mylsamy Associates	R, R3, R5, R7, Re, R9.	Den KaniB.
2. Dominic S. David For P. Giridhanom	Coinsel for Petitioner	\$18 ·

ORDER

Counsel for petitioner present. Counsel for R1, R3, R5, R7, R8 & R9 present. Counsel for petitioner stated that notice was served on R4 and filed proof of service by way of postal acknowledgement alongwith an affidavit. R4 called but absent. No representation. The services against R4 is held sufficient. So, R4 is proceeded ex parte. Both counsels reported that the pleadings are complete. The matter is posted for final arguments. Put up on 03.01.2017 at 10.30 A.M.

(Ch. Md. Sharief Tariq) Member (Judicial)

(K.Anantha Padmanabha Swamy) Member (Judicial)